

**IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
PHYSICAL HEARING / VIDEO CONFERENCING HEARING (OPTIONAL)
BEFORE
THE HON'BLE JUSTICE S.RACHAIAH**

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clicking: <https://t.me/karnatakahighcourt>)

**COURT HALL NO :7
WARNING LIST - I**

Sl.No. Case No.	Adv for Pet/App'l/Comp.	Adv for Resp.
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**NOTE : 1) LEARNED COUNSELS ARE HEREBY REQUESTED TO FURNISH SYNOPSIS FOR THE
SPEEDY DISPOSAL & NOT TO SEEK ANY ADJOURNMENT
2) ALL THESE MATTERS WILL BE REPEATEDLY LISTED TILL DISPOSAL
FINAL HEARING**

1	CRL.A 2693/2013 (C,) (ADMITTED ON 21.06.2013) (TCR + PB K/B)	ASHOK R KALYANASHETTY	ANIL KALE SPL. PP
2	CRL.A 100031/2014 (C,) (APPEAL ADMITTED) (TCR+PB K/B)	S K VENKATA REDDY and G M BHAT S F GOUTAM (NOC)	NIRMALA S SUTAGATTIMATH : SPL PP SANTOSH B MALAGOUDAR : SPL PP
<u>Connected With</u>			
2.1	CRL.A 100028/2014 (C,) A/W MEMO FOR CITATIONS 2) SYNOPSIS OF ARGUMENTS (TCR + PB K/B)	BAHUBALI A DANAWADE	NIRMALA S SUTAGATTIMATH : SPL PP SANTOSH B MALAGOUDAR : SPL PP
3	CRL.A 100133/2014 (C,) (APPEAL ADMITTED) (V/O/D:17/08/2023 THE SUSPENSION OF SENTENCE IS RECALLED & ORDER IS COMMUNICATED TO CONCERNED COURT) (TCR + A FILE AND PB K/B)	BHAGYASHREEE N BIKKANNAVAR FOR AMICUS CURIAE FOR APPELLANT	ADDL. SPP

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4	CRL.A 100092/2015 (C,) (COMMON TCR & PB K/B)	B V SOMAPUR	ADDL SPP
	<u>Connected With</u>		
4.1	CRL.A 100084/2015 (C,) (TCR + PB K/B)	MOHAN A LIMBIKAI and CHETAN LIMBIKAI	HCGP
5	CRL.A 100108/2015 (C,) (APPEAL IS ADMITTED ON 21.08.2015) (TCR & PB K/B)	ABHISHEK KALLAD AMICUS CURIAE	ADDL SPP
6	CRL.A 100116/2015 (C,) (TCR K/B)	K L PATIL	ADDL SPP AGA
7	CRL.A 100171/2015 (C,) (APPEAL ADMITTED) (TCR + PB K/B)	M B GUNDAWADE	SPL.SPP : SRINIVAS B NAIK
8	CRL.A 100194/2015 (C,) (APPEAL ADMITTED) (TCR & PB KEPT BELOW)	K B NAIK and VIJAY K NAIK	MALLIKARJUNSWAMY B HIREMATH SPL.SPP
9	CRL.A 100271/2015 (377,) (ADMITTED) (TCR + PB K/B)	ADDL SPP	AMIRKHAN A PATHAN FOR R1-R6
10	CRL.A 2178/2016 (C,) (TCR + PB K/B)	SRINIVAS NAIK	ADDL. SPP
11	CRL.A 100007/2016 (C,) (APPEAL ADMITTED ON 03.06.2016) (TCR + PB K/B)	M S HARAVI	ADDL SPP
12	CRL.A 100036/2016 (C,) (APPEAL ADMITTED) (TCR & PB KEPT BELOW)	M B GUNDAWADE	MALLIKARJUNSWAMY B HIREMATH SPL.SPP
13	CRL.A 100065/2016 (C,) (APPEAL ADMITTED) (TCR K/B)	SRINAND A PACHHAPURE V/O DATED 9.2.2023 THE APPEAL AGAINST APPELLANT NO.2/ ACCUSED NO.3 STANDS ABATED	HCGP
14	CRL.A 100080/2016 (C,) (APPEAL ADMITTED) (TCR + PB K/B)	SANTOSH B MALAGOUDAR	SPP SD

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15	CRL.A 100081/2016 (C,) (APPEAL IS ADMITTED ON 29/03/2016) (TCR +PB K/B)	NEELENDRA.D.GUNDE	SPP SD HCGP
16	CRL.A 100094/2016 (C,) (TCR K/B)	JAGADISH PATIL	HCGP
17	CRL.A 100105/2016 (C,) (TCR + PB K/B)	HANUMANTHAREDDY SAHUKAR	HCGP
18	CRL.A 100112/2016 (C,) (ADMITTED) (TCR+PB K/B)	MAHESH WODEYAR	HCGP
19	CRL.A 100149/2016 (A,) (APPEAL IS ADMITTED ON 04.10.2016) (TCR, PB KEPT BELOW)	G I GACHCHINAMATH	J BASAVARAJ
20	CRL.A 100195/2016 (C,) (APPEAL IS ADMITTED ON 21/07/2016) (TCR, PB KEPT BELOW)	SHANKAR P HEGDE and ASSOCIATES	G I GACHCHINAMATH SPL. P.P
21	CRL.A 100206/2016 (C,) (TCR + PB K/B)	DEEPAK C MAGANUR	HCGP
22	CRL.A 100211/2016 (C,) (APPEAL ADMITTED) (TCR + PB K/B)	M B GUNDAWADE	MALLIKARJUNSWAMY B HIREMATH SPL PP
23	CRL.A 100214/2016 (C,) (APPEAL IS ADMITTED ON 17.08.2016) (TCR & PB KEPT BELOW)	N L BATAKURKI	HCGP FOR RESPONDENT
24	CRL.A 100274/2016 (C,) (APPEAL IS ADMITTED ON 02.11.2016) (TCR & PB KEPT BELOW)	MALLIKARJUNSWAMY B HIREMATH	GOVT PLEADER

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25	CRL.A 100284/2016 (C,) (THE APPEAL IS ADMITTED ON 15-11-2016) (TCR & PB KEPT BELOW)	GIRISH V BHAT & SAGAR S HEGDE	GURUDEV GACHCHINAMATH
26	CRL.A 100297/2016 (C,) (TCR + PB KEPT BELOW)	HANUMANTHAREDDY SAHUKAR	ADDL SPP
27	CRL.A 100322/2016 (C,) (APPEAL ADMITTED) (TCR+PB K/B)	SRINAND A PACHHAPURE	HCGP
28	CRL.A 100002/2017 (C,) (TCR + PB K/B)	M B GUNDAWADE	AGA
29	CRL.A 100011/2017 (C,) (APPEAL ADMITTED ON 24/10/2017) (TCR K/B)	SPP	M J PEERJADE FOR R1 & R2
30	CRL.A 100026/2017 (C,) (TCR K/B)	M H PATIL	SPP
31	CRL.A 100072/2017 (C,) (TCR + PB K/B)	ANAND.R.KOLLI	HCGP
32	CRL.A 100075/2017 (C,) (TCR + PB K/B)	M B GUNDAWADE	GOVT. PLEADER
33	CRL.A 100081/2017 (C,) (APPEAL ADMITTED) (TCR+PB K/B)	T R PATIL	SPP SD
34	CRL.A 100082/2017 (C,) (APPEAL ADMITTED) (TCR+PB K/B)	B ANWAR BASHA B C JNANAYYASWAMI	SPP SD HCGP FOR RESPONDENT
35	CRL.A 100096/2017 (C,) (TCR & PB K/B)	S H MITTALKOD	SANTOSH B MALAGOUDAR NIRMAL S SUTAGATTIMATH
36	CRL.A 100117/2017 (C,) (APPEAL IS ADMITTED ON 17.04.2017) (TCR & PB KEPT BELOW)	SHAIKH SAOUD	HCGP

Connected With

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36.1	CRL.A 100127/2019 (C,)	SHAIKH SAOUD	HCGP
37	CRL.A 100120/2017 (C,) (APPEAL ADMITTED) (TCR + PB K/B)	B.C.JNANAYYA SWAMI	HCGP
38	CRL.A 100124/2017 (C,) (APPEAL ADMITTED) (TCR+PB K/B)	ARAVIND D KULKARNI	SPP SD HCGP FOR RESPONDENT
39	CRL.A 100135/2017 (C,) (TCR K/B)	VAISHALI KALADAGI (AMICUS CURIAE)	HCGP
40	CRL.A 100136/2017 (C,) (LOKAYUKTA MATTER) (TCR + PB K/B)	SHRIKANT T PATIL	NIRMALA S SUTAGATTIMATH SANTOSH B MALAGOUDAR (MA)
41	CRL.A 100152/2017 (C,) (APPEAL IS ADMITTED ON 26.02.2018) (TCR K/B) <u>Connected With</u>	K S PATIL	HCGP
41.1	CRL.A 100225/2017 (C,) (APPEAL IS ADMITTED ON 26.02.2018)	PRUTHVI K S	HCGP
41.2	CRL.A 100232/2017 (C,) (APPEAL ADMITTED ON 12.01.2018)	M B GUNDAWADE	HCGP
42	CRL.A 100229/2017 (C,) (TCR + PB K/B)	S R HEGDE AND ASSOCIATES	HCGP
43	CRL.A 100273/2017 (C,) (APPEAL ADMITTED) (TCR + PB K/B)	S D BABLADI	HCGP
44	CRL.A 100300/2017 (C,) (TCR IN SC-08/2017 FILED (A & B) A/W 3 COPIES OF PAPER BOOKS ARE RECEIVED) (APPEAL ADMITTED) (TCR + PB K/B)	T.BASAVANA GOUD	HCGP

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- 45 CRL.A 100313/2017 (C,) K S PATIL HCGP
(APPEAL IS
ADMITTED ON
13.10.2017)
(TCR + PB K/B)
- 46 CRL.A 100317/2017 (C,) RAKESH S H HCGP
(APPEAL IS
ADMITTED ON
07.11.2017)
(TCR + PB K/B)
- 47 CRL.A 100341/2017 (C,) APPELLANT: HCGP
(APPEAL ADMITTED ON 14/11/2017) RAGHAVENDRA @ RAGHYA
(TCR + PB K/B) :
COURT NOTICE SERVED
- 48 CRL.A 100364/2017 (C,) MOHANKUMAR M M B HIREMATH
A/W MEMO FOR BASAVANA GOUDA T STANDING COUNSEL
RETIREMENT FILED (VK)
BY SRI. SHANKAR P HEGDE
BAAVANAGOUDA T (NOC)
ADV. FOR APPELLANT
(LOKAYUKTA
MATTER)
(TCR + PB K/B)
- 49 CRL.A 100374/2017 (C,) R B CONTRACTOR SPP SD
(TCR + PB K/B) HCGP
- 50 CRL.A 100375/2017 (C,) T R PATIL HCGP
(APPEAL ADMITTED)
(TCR+PB K/B)

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